

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EVERGO STOCKS (INDIA) PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of the corporate person	Evergo Stocks (India) Private Limited
2.	Date of Incorporation of Corporate Person	16.05.1996
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies - Chennai
4.	Corporate Identity Number/ Limited Liability Identity Number Of Corporate Person	U65993TN1996PTC035479
5.	Address of the Registered Office and Principal Office (if any) of corporate person	New No.46 (Old No.29/1), South West Boag Road T. Nagar, Chennai TN 600017. IN
6.	Liquidation Commencement Date of Corporate Person	25.08.2023
7.	Name, Address, Email Address, Telephone Number and The Registration Number of the Liquidator	Name: Sandeep Jayant Kulkarni Address: 27/2, Gujarat Colony, Near Hotel Samarth, Paud Road, Vanaz Corner, Kolhrud Pune, Maharashtra 411038 Email Id: Kulkarni.sandeep@rediffmail.com Telephone No: 9673000045 Registration No: IBBI/IPA-002/IP-N01080/2021-2022/13714
8.	Last date for submission of claims	24.09.2023

Notice is hereby given that **Evergo Stocks (India) Private Limited** has commenced voluntary liquidation on **25th August 2023**.

The stakeholders of Evergo Stocks (India) Private Limited are hereby called upon to submit a proof of their claims, on or before **24th September, 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sandeep Jayant Kulkarni

Date: 25.08.2023

Place: Pune

Reg No. IBBI/IPA-002/IP-N01080/2021-2022/13714

Liquidator